

Vidhan Sabha Question

Name of Department : Urban Development Department
Starred Question No. : 5208
Date of Reply : 10.08.2022
Subject : Water Bills
Question Raised by : Dr.(Col.) Dhani Ram Shandil (Solan)
Minister Concerned : Urban Development Minister

Question	Answer
<p>(a) is it a fact that resolution no. 2/2021 dated 27.8.2021 have been passed by the MC Solan, wherein water bills @ Rs100 per month fixed for the consumers is in the public interest, has been suspended by the Government; and</p>	<p>(a) & (b) Information has been laid on the table of the house.</p>
<p>(b) if yes, will the Government revoke the resolution?</p>	

Reply to Starred Assembly Question No. 5208 asked by Dr.(Col.) Dhani Ram Shandil(Solan) regarding “Water Bills”:-

- (a) Yes, the Resolution No-2/2021 dated 27.08.2021 so passed by the Municipal Corporation, Solan has been suspended by the Director, Urban Development,(HP) vide Order No. UD-H(F)(10)-1/95-IV-3316-20 dated 05.03.2022.

- (b) At Present, the matter is under consideration with the Government.